


**Endorsement on A1 - 11127/21 Dated 07. 12. 2021 of District Court , Kozhikode.**

Copy communicated to the under mentioned Judicial Officers for information and necessary action.They are requested to circulate the same among the Sheristadars / Senior Superintendents, working under their administrative control.

**(By Order)**

  
**Sheristadar.**

To

1. The Special Judge (NDPS Act Cases)/ Addl. District & Sessions Court, Vatakara.

Copy to:

1. The Senior Superintendent, District Court, Kozhikode.
2. The Junior Superintendent - II/ III / DSA, District Court, Kozhikode.





**THE HIGH COURT OF KERALA**

Ernakulam-682031  
Email: bsec.hc-ker@gov.in  
Phone: 0484 2562921  
Fax: 0484 2562451  
Dated - 01.12.2021

**PROCEEDINGS**

District Judiciary – Regularisation of promotion in respect of Sheristadar, Additional District Court / Special Court / MACT - Orders issued.

Read : (1) Rule 31 of Kerala State and Subordinate Service Rules, 1958  
(2) High Court proceedings Nos. B1(B)-455/2021 dated 14.05.2021 and  
02.09.2021

**ORDER NO. B1(B) – 39594 / 2021**

The Officers in the cadre of Senior Superintendent, District Court / Sheristadar, Sub Court were temporarily promoted to the category of Sheristadar, Additional District/Special Court/MACT owing to the exigencies in service, vide High Court proceedings read 2<sup>nd</sup> above. The said temporary promotion sanctioned to the Officers have been regularised retrospectively with effect from the following dates as shown against their names;

Sl. No.	Name and Designation of the Officer	Date of regularisation of promotion in the category of Sheristadar, Additional District Court/Special Court/MACT
1	Sri.H.Sreekumar, Sheristadar, Family Court, Tirur	23.06.2021
2	Sri.Emmanuel George, Sheristadar, Additional District Court/MACT, North Paravur	10.09.2021
3	Sri.G.O.Thomas, Sheristadar, Motor Accidents Claims Tribunal, Thalassery	15.09.2021

P.T.O.

*Handwritten signature/initials in green ink.*



4	Sri. Shibu Thomas, Sheristadar, Special Court (NDPS Act cases)/Additional District Court, Vadakara	08.09.2021
5	Smt. K. Prabhavathy, Sheristadar, Motor Accidents Claims Tribunal	13.09.2021

( By Order )

P. Krishna Kumar  
Registrar (District Judiciary)

To

The Principal Accountant General (A&E) Kerala, Thiruvananthapuram (5 copies)

The Accountant General (G & SSA ), Kerala, Thiruvananthapuram.

The Addl. Chief Secretary to Government, Home (C) Department,

Thiruvananthapuram( with C/L)

All the Principal District Judges (By Email Only)

The Private Secretary to the Chief Justice, High Court.

The Confidential Assistants to the Registrar General &

Registrar (District Judiciary), High Court.

The B3(A), B4(B), C1, C2, & I-1 seats, High Court.

The Administrative Records Section, High Court ( 2 copies )

The file/Stock file

**Note:** The officers and courts concerned can download the order from the official website of the High Court ([www.highcourtofkerala.nic.in](http://www.highcourtofkerala.nic.in))